

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2055
ANSWERED ON:23.08.2012
LICENSES OF THE STALLS TROLLEYS
Ahir Shri Hansraj Gangaram

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the licenses of the stalls/trolleys operating on the platforms are being renewed as per the new Catering Policy, 2010;
- (b) if so, whether the zonal railways have renewed the licenses of stalls/trolleys and awarded the contracts;
- (c) if so, the details of the licenses renewed and contracts awarded under Delhi division of the Northern Railway; and
- (d) if not, the arrangements made by the Railways for the smooth renewal of such licenses?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) to (d): As per the New Catering Policy, 2010 there is a provision for renewal to license for General Minor Units(GMUs) on stations subject to satisfactory performance, payment of railways dues and arrears and withdrawal of court cases by the licensees, if any, against the railways. The renewal of license of stalls/trolleys is a continuous process which is ongoing on railways.